

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

DATED THIS THE TENTH DAY OF JULY, 1987

Present : Hon'ble Shri Justice K.S. Puttaswamy ... Vice-Chairman

Hon'ble Shri L.H.A. Rego ... Member (A)

APPLICATION NO.267/87(T)

P.K. Philip,
Manager Grade II,
E.S.I. Corporation,
Regional Office
No.13, Kumarapark East Extension,
Bangalore-1. ... Applicant

(Shri S.Vasanth Kumar, ... Advocate)

v.

The Chairman,
Standing Committee,
ESI Corporation,
Ministry of Labour,
New Delhi.

The Director General,
ESI Corporation,
ESIC Building,
Kotla Road,
New Delhi-110 002.

The Regional Director,
ESI Corporation,
Regional Office,
13, Kumarapark East Extn.
Bangalore-1.

... Respondent

(Shri M.S.Padmarajaiah ... Advocate)

This application has come up for hearing before this Tribunal today. Hon'ble Vice-Chairman made the following:

O R D E R

Shri S.Vasanth Kumar, learned counsel for the applicant prays for permission to withdraw this application. Shri M.S.Padmarajaiah, learned counsel for Respondents 1 and 2 and Shri M. Papanna, learned counsel for Respondent 3 have no objection ^{for} ~~in~~ granting the prayer of Shri Vasanth Kumar. Permission sought for is granted. Application is dismissed as withdrawn. No costs.

Mr. Sh. A. Rego
VICE CHAIRMAN
10-7-87

Sh. A. Rego
MEMBER (A) 10-7-87

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

Commercial Complex(BDA),
Indiranagar,
Bangalore - 560 038

Dated : 14-7-87

Application No. 267/87(T) /88()

W.P. No 32373/81 /

Applicant

P.K.Philip

To

1. Shri.P.K.Philip, V/s. Chairman, Standing Committee, Min. of Labour, New Delhi & ors.

Manager Grade II,
E.S.I.Corporation,
Regional Office,
No.13, Kumarapark East Extension,
B'llore-1.

4. The Director General,
ESI Corporation,
ESIC Building,
Kotla Read,
New Delhi- 110 002.

2. Sri.S.Vasanth Kumar, Advocate,
9/1, R.V.Shetty Layout,
Sheshadripuram,
B'llore- 20.

5. The Regional Director,
ESI Corporation,
Regional Office,
13, Kumarapark East Extension,
B'llore.1.

3. The Chairman,
Standing Committee,
ESI Corporation,
Min. of Labour,
New Delhi.

6. Shri.M.S.Padmarajaiah,
Sr. Central Govt. Standing Counsel,
High Court Buildings,
B'llore- 1.

7. Shri.M.Papanna, Advocate,
176, Rangaswamy Temple Street,
B'llore- 560 053.

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH IN

APPLICATION NO. 267/87(T)

Please find enclosed herewith the copy of the Order/Injunction

passed by this Tribunal in the above said Application on 10-7-87.

Encl : as above.

Han
SECTION OFFICER
(JUDICIAL)

O/C.

Balu*

16/7/87

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

DATED THIS THE TENTH DAY OF JULY, 1987

Present : Hon'ble Shri Justice K.S. Puttaswamy ... Vice-Chairman
Hon'ble Shri L.H.A. Rago ... Member (A)

APPLICATION NO. 267/87(T)

P.K. Philip,
Manager Grade II,
E.S.I. Corporation,
Regional Office
No.13, Kumarapark East Extension,
Bangalore-1.

... Applicant

(Shri S.Vasanth Kumar, ... Advocate)

v.

The Chairman,
Standing Committee,
ESI Corporation,
Ministry of Labour,
New Delhi.

The Director General,
ESI Corporation,
ESIC Building,
Kotla Road,
New Delhi-110 002.

The Regional Director,
ESI Corporation,
Regional Office,
13, Kumarapark East Extn.
Bangalore-1.

... Respondent

(Shri M.S.Padmarajaiah ... Advocate)

This application has come up for hearing before this Tribunal
today. Hon'ble Vice-Chairman made the following:

ORDER

Shri S.Vasanth Kumar, learned counsel for the applicant prays
for permission to withdraw this application. Shri M.S.Padmarajaiah,
learned counsel for Respondents 1 and 2 and Shri M. Papanna, learned
counsel for Respondent 3 have no objection ~~in~~ ^{few} granting the prayer of
Shri Vasanth Kumar. Permission sought for is granted. Application
is dismissed as withdrawn. No costs.



True copy

Hall
SECTION OFFICER 14/2
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

VICE CHAIRMAN
10-7-87

MEMBER (A) 10-7-87